

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Ramjee Singh
CBI/347/2019**

23.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
Amit Wanger.

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP seeks time to file scanned copy and reply.

At request, put up on **11.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

Let copy of this order after scanning be placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/23.07.2020